

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.123 of 2012 &  
I.A. No. 396 of 2012**

**Dated : 28<sup>th</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Ltd. ....Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission ... Respondent(s)  
& Ors.**

Counsel for the Appellant (s):	Mr. Anand K. Ganesan Ms. Swapna Seshadri
Counsel for the Respondent(s):	Mr. Vikas Singh, Sr. Adv. Mr. Venkatesh Mr. Varun Chopra Mr. Aman Panwar Ms. Deepika

**ORDER**

The learned counsel for the Appellant has argued the matter for some time. He has finished the arguments in respect of issue No.1.

Post the matter for further submissions on **03.07.2013.**

**( Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/pg